Name of the Corporate Debtor- Gontermann - Peipers India Limited Date of commencement of Liquidation- 30th April 2021 List of Stakeholders as on- 31.03.2023

Annexure- A1 List of Secured Financial Creditors

	Identification Details of claims received					Details of claim admitted													(Amount in l
Name of Financial					Amount	Amount of claim	Nature	Amount covered	Whether security interest relinquishe d (Yes or	Details of security	Amount covered by	% share in total amount of admitted	Amount of contingent	Amount of any mutual dues, that may be set	Amount of claims	Amount of claims under	Mode of submission		Remarks,
Name of Financial Creditor		Date of receipt 10-May-21	Principal 886,767,306.61	Interest 821,698,803.05	Claimed 1,708,466,110	admitted 1,708,466,110	of claim Secured Financial Creditors	by security interest 1,708,466,110	No)	Interest PRIMARY SECURITY I. Term Loan - 1st Mortgage & hypo. charge over the land building, plant & Machinery and other immovable & movable fixed assets of the existing & expansion project of the Company (both existing & future) at Pailan, Diamond Harbour Road, 24 parganas (South), W.B. 2. Working Capital - Pari Pasu 1st hypo Charge with existing & future WC lender on entire current assets (exixting & future) of all the units of the Company. COLLATERAL SECURITY 1. Term Loan - 1st mortgage & hypo. charge over the land building, plant & machinery and other immovable & movable fixed assets of the existing & expansion project of the company (both exiting & future) at Pailan, Diamond Harbour Road, 24 parganas (South), W.B. 2. Working Capital - Pari Passu 1st hypo. Charge with existing & future) of all the units of the company. PERSONAL GUARANTEE Both WC & TL to be backed by personal guarantee of the following promoter directors i.e.	guarantee 0	claims 46.49%	None None		rejected y		of claim Hard and Soft Copy	Bank Details A/C 17840210000564 UCO BANK BRANCH- FCC Indian Exchange Place, Kolkata IFSC Code: UCBA0000002	if any
Indian Bank	AAAC11607G	27-May-21	587,134,483.64	319,765,900.78	906,900,384	906,900,384	Secured Financial Creditors	906,900,384	Yes	1. Shri V.K. Mittal 2. Shri V.K. Mittal For Term Loan-I. II and FTIL:- 1. Primary Security: First Mortgage and hypothecation charge over the Land, Building, Plant & Machinery and other immovable & movable fixed assets of the (both exising and fiture) at Pailan, Diamond Harbour Road, 24 Parganas (South) W.B., on pari - passu basis with other lenders. 2. Collateral Security- Second Pari-Passu hypothecation charge on entire current asset of the Company. (First Charge being held by banks extending / to be extending working capital finance) at Pailan, W.B. First hypothecation charge on entire current assets of the Company, both present and future, ranking Pari-Passu with member banks of consortium) For Working Capital:- B.1 (Fund based (CC/WCTL/FITL)	0	24.68%	None	None	-	None		A/C No 50474302170 Bank- Indan Bank Branch - SAMV Kolkata IFSC - IDIB000S769	
3 State Bank of India	AAACS8577K	31-May-21	123,290,501.46	64,130,238.82	187,420,740	187,420,740	Secured Financial Creditors	187,420,740	Yes	Primary Security: Documents to title to goods & extension of charge on current assets Counter Guarantee and extension of charge on current assets 5% Margin for both BG/LC (Cash/FDR) for extension of 1st pari-passu charge on current assets. Collateral Security: 2nd mortgage & hypothecation charge on entire fixed assets of the company (existing & fitture) on pari passu basis with existing/proposed workin capital bankers PRIMARY SECURITY 1. Stock & Book debts - Rs. 0.76 Cr (share is 9.71% of total value of 7.87 Cr. (as per valuation report dated 13/12/2017) COLLATERAL SECURITY 1. 2nd Charge on account of hypothecation charge on entire fixed assets and plant & machinery of the company (existing & fitture) on pari passu	0	5.10%	None	None	-	None	Soft Copy	A/c - 34694413925 Branch - SAMB-II, Kolkati IFSC Code- SBIN0018192	